

Central Administrative Tribunal, Lucknow Bench, Lucknow

CCP No. 47 of 2009

IN

Original Application No. 399/2001

This the 20th day of October, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)
Hon'ble Dr. A.K. Mishra, Member(A)**

Surendra Kumar Yadav, Aged about 46 Years, S/o late Sri Basraj Singh Yadav, R/o Plot No. 71, Shiv Lok, Triveni Nagar-III, Sitapur Road, Lucknow.

.....Applicant

By Advocate: Sri Praveen Kumar

Versus

Sri Chahte Ram, Divisional Railway Manager, Northern Railway, Lucknow.

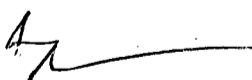
.....Respondent

By Advocate: Sri B.B. Tripathi for Sri M.K. Singh

ORDER

By Ms. Sadhna Srivastava, Member-J

The learned counsel for the respondent states that the order passed by this Tribunal has already been complied with. Sri Praveen Kumar, learned counsel for the applicant also admits that the order has been complied with. In view of the statement made by the learned counsel for the parties at the Bar, the CCP is dismissed. Notice issued to the respondent is hereby discharged.


(Dr. A.K. Mishra)
Member-A

Girish/-


(Ms. Sadhna Srivastava)
Member-J